

ITEM NO.302

Court 4 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 111515/2020 - APPLICATION FOR PERMISSION
IA No. 108703/2020 - APPLICATION FOR PERMISSION
IA No. 111339/2020 - APPLICATION FOR PERMISSION
IA No. 108681/2020 - APPLICATION FOR PERMISSION
IA No. 67998/2020 - APPLICATION FOR PERMISSION
IA No. 67992/2020 - APPLICATION FOR PERMISSION
IA No. 110402/2020 - APPLICATION FOR TAKING ON RECORD
IA No. 110027/2020 - APPLICATION FOR TAKING ON RECORD
IA No. 50370/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 99886/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109401/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 8260/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 90985/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 111395/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 114868/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115271/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 118334/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 123108/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 130219/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109599/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115256/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 113864/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 117324/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 128357/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 74385/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115247/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 100367/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109440/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 112929/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 120307/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94047/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109907/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 112640/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115340/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 201/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 114869/2020 - CLARIFICATION/DIRECTION
IA No. 95273/2018 - CLARIFICATION/DIRECTION
IA No. 89379/2020 - CLARIFICATION/DIRECTION
IA No. 96598/2020 - CLARIFICATION/DIRECTION

IA No. 180011/2019 - CLARIFICATION/DIRECTION
IA No. 95831/2020 - CLARIFICATION/DIRECTION
IA No. 109576/2020 - CLARIFICATION/DIRECTION
IA No. 122225/2020 - CLARIFICATION/DIRECTION
IA No. 115383/2020 - CLARIFICATION/DIRECTION
IA No. 114496/2019 - CLARIFICATION/DIRECTION
IA No. 114877/2020 - CLARIFICATION/DIRECTION
IA No. 120019/2020 - CONDONATION OF DELAY IN FILING
IA No. 90986/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 120016/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 199/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 117730/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 113870/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 117725/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 74386/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94049/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 202/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 123500/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 89380/2020 - EXEMPTION FROM FILING O.T.
IA No. 109903/2020 - INTERVENTION APPLICATION
IA No. 115337/2020 - INTERVENTION APPLICATION
IA No. 109397/2020 - INTERVENTION APPLICATION
IA No. 109882/2020 - INTERVENTION APPLICATION
IA No. 8259/2019 - INTERVENTION APPLICATION
IA No. 111393/2020 - INTERVENTION APPLICATION
IA No. 123105/2020 - INTERVENTION APPLICATION
IA No. 128378/2020 - INTERVENTION APPLICATION
IA No. 111314/2020 - INTERVENTION APPLICATION
IA No. 95828/2020 - INTERVENTION APPLICATION
IA No. 113859/2020 - INTERVENTION APPLICATION
IA No. 128241/2020 - INTERVENTION APPLICATION
IA No. 100361/2020 - INTERVENTION APPLICATION
IA No. 109438/2020 - INTERVENTION APPLICATION
IA No. 114490/2019 - INTERVENTION APPLICATION
IA No. 99884/2020 - INTERVENTION/IMPLEADMENT
IA No. 114865/2020 - INTERVENTION/IMPLEADMENT
IA No. 115267/2020 - INTERVENTION/IMPLEADMENT
IA No. 130209/2020 - INTERVENTION/IMPLEADMENT
IA No. 109596/2020 - INTERVENTION/IMPLEADMENT
IA No. 115253/2020 - INTERVENTION/IMPLEADMENT
IA No. 109573/2020 - INTERVENTION/IMPLEADMENT
IA No. 117320/2020 - INTERVENTION/IMPLEADMENT
IA No. 122221/2020 - INTERVENTION/IMPLEADMENT
IA No. 128350/2020 - INTERVENTION/IMPLEADMENT
IA No. 4656/2021 - INTERVENTION/IMPLEADMENT
IA No. 115184/2020 - INTERVENTION/IMPLEADMENT
IA No. 182673/2019 - MODIFICATION
IA No. 182079/2019 - MODIFICATION
IA No. 182077/2019 - MODIFICATION
IA No. 99854/2020 - MODIFICATION OF COURT ORDER
IA No. 122226/2020 - MODIFICATION OF COURT ORDER
IA No. 123299/2020 - RECALLING THE COURTS ORDER

IA No. 108696/2020 - RECALLING THE COURTS ORDER
 IA No. 108670/2020 - RECALLING THE COURTS ORDER
 IA No. 127793/2019 - RECALLING THE COURTS ORDER)

WITH

W.P.(C) No. 947/2017 (X)
 (IA No. 100453/2017 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 971/2017 (X)
 (IA No. 115289/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS

IA No. 115285/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 102714/2017 - CLARIFICATION/DIRECTION)

W.P.(C) No. 942/2017 (PIL-W)
 (IA No. 100082/2017 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 14915/2018 - CLARIFICATION/DIRECTION
 IA No. 112014/2018 - CLARIFICATION/DIRECTION
 IA No. 7366/2018 - CLARIFICATION/DIRECTION
 IA No. 82917/2018 - CLARIFICATION/DIRECTION
 IA No. 55476/2018 - CLARIFICATION/DIRECTION
 IA No. 148953/2018 - CLARIFICATION/DIRECTION
 IA No. 125675/2018 - CLARIFICATION/DIRECTION
 IA No. 35933/2018 - CLARIFICATION/DIRECTION
 IA No. 86430/2018 - CONDONATION OF DELAY IN FILING
 IA No. 92775/2018 - I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT
 IA No. 41987/2018 - I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY APPLI. NO. 17(P.B) OF 2018 AND
 IA No. 110167/2020 - INTERVENTION APPLICATION
 IA No. 122810/2018 - MODIFICATION)

SLP(C) No. 1879/2018 (XVII)

W.P.(C) No. 1041/2017 (X)
 (IA No. 111410/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109910/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109954/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109891/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109946/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 111425/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 111420/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 109920/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 111409/2020 - INTERVENTION APPLICATION
 IA No. 109904/2020 - INTERVENTION APPLICATION
 IA No. 109953/2020 - INTERVENTION APPLICATION
 IA No. 111424/2020 - INTERVENTION APPLICATION
 IA No. 109943/2020 - INTERVENTION APPLICATION
 IA No. 111419/2020 - INTERVENTION APPLICATION
 IA No. 109918/2020 - INTERVENTION APPLICATION)

W.P.(C) No. 1018/2017 (X)
 (IA No. 119264/2020 - APPROPRIATE ORDERS/DIRECTIONS

**IA No. 119263/2020 - INTERVENTION APPLICATION
IA No. 110188/2020 - INTERVENTION APPLICATION)**

W.P.(C) No. 1116/2017 (X)

**W.P.(C) No. 1144/2017 (X)
(IA No. 124701/2017 - APPROPRIATE ORDERS/DIRECTIONS)**

W.P.(C) No. 1156/2017 (X)

**W.P.(C) No. 1206/2017 (X)
(IA No. 135678/2017 - APPROPRIATE ORDERS/DIRECTIONS)**

W.P.(C) No. 8/2018 (X)

W.P.(C) No. 1242/2017 (X)

W.P.(C) No. 58/2018 (X)

W.P.(C) No. 21/2018 (X)

W.P.(C) No. 52/2018 (X)

W.P.(C) No. 91/2018 (X)

W.P.(C) No. 56/2018 (X)

W.P.(C) No. 57/2018 (X)

W.P.(C) No. 74/2018 (X)

W.P.(C) No. 134/2018 (X)

**W.P.(C) No. 131/2018 (X)
(IA No. 25109/2018 - APPLICATION FOR STAY/DIRECTIONS)**

**W.P.(C) No. 160/2018 (X)
(IA No. 87532/2020 - MODIFICATION OF COURT ORDER)**

W.P.(C) No. 164/2018 (X)

W.P.(C) No. 182/2018 (X)

W.P.(C) No. 199/2018 (X)

W.P.(C) No. 226/2018 (X)

W.P.(C) No. 245/2018 (X)

**W.P.(C) No. 281/2018 (X)
(IA No. 48296/2018 - STAY APPLICATION)**

W.P.(C) No. 306/2018 (X)

W.P.(C) No. 298/2018 (X)

W.P.(C) No. 246/2018 (X)

W.P.(C) No. 267/2018 (X)
(IA No. 88108/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 288/2018 (X)
(IA No. 84512/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 460/2018 (X)

W.P.(C) No. 353/2018 (X)
(IA No. 57585/2018 - STAY APPLICATION)

W.P.(C) No. 378/2018 (X)

W.P.(C) No. 742/2018 (X)
(IA No. 70367/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 829/2018 (X)
(IA No. 95096/2018 - GRANT OF INTERIM RELIEF)

SMC(Cr1) No. 4/2018 (XVII)

W.P.(C) No. 1397/2018 (X)

W.P.(C) No. 502/2019 (X)
(IA No. 63194/2019 - STAY APPLICATION)

Diary No(s). 36392/2019 (X)
(IA No. 155351/2019 - INITIATING CONTEMPT PROCEEDINGS)

CONMT.PET.(C) No. 483/2020 in W.P.(C) No. 940/2017 (X)
(IA No. 109286/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ ANNEXURES)

Date : 18-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE ASHOK BHUSHAN

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Mr. Ravinder Bhatia, Forensic Auditor

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 Shri Mukul Singh, Adv.
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Mr. Ayush Kumar, Advocate
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Ms. Rajkumari Banju, AOR
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Mr. K. Paari Vendhan, AOR
Mr. Syed Mehdi Imam, AOR
Ms. Rashmi Singh, AOR
Mr. Kabir Dixit, AOR
Ms. Sujata Kurdukar, AOR
Mr. Sanjai Kumar Pathak, AOR
Mr. Rajat Mittal, AOR
Mr. Shantwanu Singh, AOR
Mr. Anoop Prakash Awasthi, AOR
Mrs. Mona K. Rajvanshi, AOR
Mr. Brijesh Kumar Tamber, AOR

Mr. Ashok Mathur, AOR
Mr. Siddhartha Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

LA-RESIDENTIA PROJECT

[I.A. No.109882 of 2020 (Vol. No.Z-309 & Vol. No.R-103);I.A No.168186 of 2018 (Vol. No.Z-68); I.A.No.114865 (Vol. No.Z-318); and, Document Vol. No.R-142,]

Mr. V. Giri, learned Senior Advocate appearing for La-Residentia Developers Private Limited submitted a note and completed his submissions. He however, pointed out that an affidavit was filed on behalf of certain Home Buyers late in the evening yesterday and that he be given opportunity to respond to said affidavit.

Liberty is accordingly granted to file additional written submissions in response to said affidavit.

Mr.Gopal Sankaranarayanan,learned Senior Advocate and Mr. M.L.

Lahoty, learned Advocate appearing for the Home Buyers may rejoin to the submissions made by Mr. Giri on the next occasion. Both the learned counsel assured the Court that between themselves they would not take more than half an hour.

All the learned counsel appearing for various parties in this matter are requested to send copies of their notes/submissions by e-mail to Mr. Pavan Aggarwal, learned Forensic Auditor, who may then circulate his response to this Court in a Sealed cover.

List on 01.02.2021 as first item.

(INDU MARWAH)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER